

National Company Law Tribunal

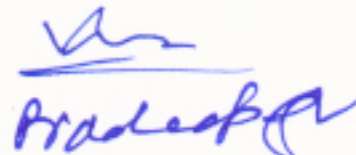
Allahabad Bench

CP NO. 04/ALD/2018

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 15.02.2018

NAME OF THE COMPANY: M/s Jan Vikas Netmart Solutions Ltd

SECTION OF THE COMPANIES ACT/I & B CODE: 252(3) of Companies act of 1956.

<u>Sl. NO.</u>	<u>Name</u>	<u>Designation</u>	<u>Representation</u>	<u>Signature</u>
<u>1.</u>	Vipin Kushwaha	Adv.	Kanpur	
<u>2.</u>	Pradeep Singh Sisodia	Bhe	ROC	

C.A. No. 04/ALD/2018

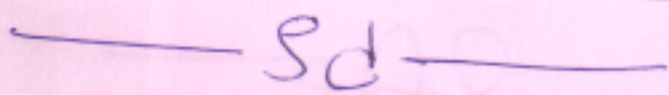
Sri Bipin Kushwaha proxy for representative of petitioner Ms. Shruti Srivastava, PCS. Sri Pradip Singh Sisodia, learned CGSC representing the ROC Kanpur.

In the present matter, the report of the ROC is still awaited.  
Hence, further time is granted.

The matter to be listed on 15<sup>th</sup> March, 2018.

Date: 15/02/2018

Typed by  
Jyoti  
(Stenographer)

  
H.P. Chaturvedi,  
Member(Judicial)